

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1813
TO BE ANSWERED ON- 05/12/2024

SCHEMES FOR STs IN JAMMU & KASHMIR

1813. SHRI MIAN ALTAF AHMAD:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds released during the last five years for the development of Scheduled Tribe Community of Jammu & Kashmir;
- (b) the names of the schemes implemented and the status of targets set thereunder; and
- (c) the details of number of roads and hospitals constructed in Tribal areas of J&K?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. The details of fund released under DAPST by Ministries/Departments to Jammu & Kashmir during last five years is as under:

Year	2019-20	2020-21	2021-22	2022-23	2023-24
Fund released (Rs. in crore)	617.04	319.06	541.48	765.57	1106.11

Source: STC MIS Portal (<https://stcmis.gov.in/>) (As on 02/12/2024, 11:00 AM)

The names of the schemes being implemented by Ministry of Tribal Affairs is given at **Annexure**. Most of the schemes of Ministry of Tribal Affairs are demand driven and funds are provided to the State Governments based on the proposals received from them after appraisal and approval by the Ministry.

Ministry of Rural Development is implementing Pradhan Mantri Gram Sadak Yojana (PMGSY). PMGSY is an area development programme and the objective of the scheme is to provide all- weather road connectivity in rural areas catering to the access needs of the entire population of the target habitation. Since inception till 02nd December 2024, 3,437 roads of 20,801 km length & 305 bridges at value of projects of Rs. 14,810 crore have been sanctioned under all the interventions/ verticals of PMGSY to the UT of J&K, against which 3,214 roads of 19,324.72 km and 217 bridges have been constructed at an expenditure of Rs. 12,610 Crore (including UT share).

Further, as per Health Dynamics of India (Infrastructure & Human Resources) 2022-23, as on 31st March 2023, 198 Sub Centres, 65 PHCs and 3 CHCs are functional in tribal areas of Jammu and Kashmir.

Annexure

Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 1813 for 5.12.2024 by SHRI MIAN ALTAF AHMAD regarding “SCHEMES FOR STS IN JAMMU & KASHMIR”

Name of schemes/programmes being implemented by the Ministry

S.N.	Name of the scheme/programme
1.	Dharti Aaba Janjatiya Gram Utkarsh Abhiyan
2.	Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN)
3.	Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM)
4.	Eklavya Model Residential Schools (EMRS)
5.	Grants under Article 275(1) of the Constitution
6.	Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes
7.	Pre-Matric Scholarships to ST students
8.	Post Matric Scholarship to ST students
9.	National Overseas Scholarships for ST Candidates
10.	National Fellowship & Scholarship for Higher Education of ST students
11.	Support to Tribal Research Institutes (TRIs)
12.	Tribal Research Information, Education, Communication and Events
13.	Venture Capital Fund for Scheduled Tribes
